

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III (SPECIAL BENCH)

ITEM No. 324

IA-472/2024, IA-5126/2023, IA-5488/2023

In

IB-741(ND)/2021

IN THE MATTER OF:

M/s. Hiveloop Capital Pvt. Ltd. Petitioner/Applicant

Vs.

M/s. Radiant Castings Pvt. Ltd. Respondent

Order under Section 7 of the Insolvency and Bankruptcy Code, 2016

Order delivered on 22.05.2024

CORAM:

SHRI MANNI SANKARIAH SHANMUGA SUNDARAM

HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR

HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Ms. Mandakini Singh, Ms. Ashima Mandla, Advs. In
IA-5488/2023, Mr. Kumar Chitranshu, Adv. In IA-
5126/2023

For the RP : Mr. Adarsh Tripathi, Mr. Ajitesh Garg, Advs., Mr.
Vasudeo Agarwal, RP in person

For the SRA : Mr. Vikram Singh Baid, Adv.

For the Respondent : Mr. Sandeep Bajaj, Mr. Vipul Jai, Ms. Vanshika
Rana, Advs. For R-1 in IA-472/2024 & for R-3 in
IA-5126/2023, Mr. Yashdeep Sethi, Adv. For R-6 in
IA-5216/2023

ORDER

IA-472/2024, IA-5126/2023, IA-5488/2023

List the matter before the regular Bench **on 04.07.2024.**

-Sd-

(RAHUL BHATNAGAR)
MEMBER (TECHNICAL)

Ajay

-Sd-

(MANNI SANKARIAH SHANMUGA SUNDARAM)
MEMBER (JUDICIAL)